

ÆITEM NO.50 REGISTRAR COURT. 1 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 433/2015
INDIAN COFFEE WORKERS CORP. SOCIETY LTD. THRO. ITS SECRETARY
Appellant(s)

VERSUS

COMMISSION OF SERVICE TAX, DELHI Respondent(s)
Date : 02/08/2016 This appeal was called on for hearing today.
For Appellant(s)

Mr. Rajinder Mathur,Adv.

For Respondent(s)
Mr Gautam Sharma, Adv.

Mr. B. Krishna Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.
List again on 16.9.2016.

(PAWAN DEV KOTWAL)
Registrar